

3

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		ICICI Bank Limited -Vs- Eastern Gases Limited	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Joy Saha, Sen. Advocate  
2) Arishok Guha, Advocate  
3) Ayesha Das, officer of the Financial Creditor  
4) Anandhuti Iyer, " " " " " " " "

} For Financial Creditor.

Arishok Guha, Advocate

NIKAS BAIYA  
AMIR SAFIQUE MOLLA -  
Admoral

CORPORATE  
DEBTOR

Vikas Banerjee  
27/10/17

P.T.O.



ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

 21

(Jinan K.R.)  
Member (J)

 22

(Vijai Pratap Singh)  
Member (J)